



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3123/2024 B/O in WA/11537/2024 WITH WA/11537/2024 (Filing Number) WITH I.A.(Civil)/11539/2024 (Filing Number)	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS WASIM RAJA WASIM RAJA WASIM RAJA	GA, ASSAM K U AHMED (R-5)
- FINAL DISPOSAL AT ADMISSION STAGE -				
2	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHIDC
HEARING				
3	C.Ex.App./5/2020 FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
4	C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
5	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
6	C.Ex.App./2/2021	SRI MAHABIR PRASAD JAIN Versus COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
7	PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP

8	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	WITH			
9	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH			
10	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			
11	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH			
12	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
13	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
14	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
15	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
16	WP(C)/2342/2022	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024

16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
HEARING				
2	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024

18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3696/2024	PRABIN KALITA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MS S BARPUJARI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
2	Bail Appln./3698/2024	DIPJYOTI RABHA @ DIPJYOTI RAVA Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
3	Bail Appln./3700/2024	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
4	Bail Appln./3701/2024	BALBIR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED	PP, ASSAM
5	Bail Appln./3704/2024	SHRI KANGKAN DAS Versus THE STATE OF ASSAM,	MR A DEKA	PP, ASSAM
6	Bail Appln./3705/2024	OMAR ALI @ AMAR SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
7	Bail Appln./3706/2024	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. S NATH MUSTAFIJUR RAHMAN	PP, ASSAM
8	Bail Appln./3707/2024	UMESH MAHATO Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
9	Bail Appln./3709/2024	GOBIN NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
10	Bail Appln./3710/2024	ALARATDIN ALI@ RAHUL ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
11	Bail Appln./3711/2024	MD NUR MAHAMMAD AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

MOTION

12	AB/3091/2024 FIXED	MANASH KUMAR SEAL AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
13	AB/3176/2024	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
14	AB/3178/2024	DILUWAR HUSSAIN @ DILDAR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR S H SIKDAR MR. J ALI	PP, ASSAM
15	AB/3179/2024	ZAKIR HUSSIAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
16	AB/3181/2024	SAIFUDDIN AHMED @ SAIFU ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
17	AB/3182/2024	MD HAIDAR ALI, Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
18	AB/3185/2024	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
19	AB/3186/2024	MINTU DAS @ ROHIT CHANDRA DAS Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. R K PRADHAN MR. A K SAIKIA	SC, CBI
20	AB/3187/2024	CHANDRALIKA MEDHI Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. R K PRADHAN MR. A K SAIKIA	SC, CBI
BAIL HEARING (BA)				
21	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
22	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
23	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY)	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
24	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY)	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./1919/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
27	Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY)	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	Bail Appln./2280/2024 WITH CASE RECORD(SCANNED COPY)	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
29	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
30	Bail Appln./2826/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM

31	Bail Appln./2916/2024 WITH CASE RECORD(SCANNED COPY)	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
32	Bail Appln./3298/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AKUM CHANG Versus THE STATE OF ASSAM	MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
33	Bail Appln./3371/2024 FIXED	SUSHI CHANG MOMIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN MS R.R.MECH	PP, ASSAM
34	Bail Appln./3394/2024 FIXED	ABDUL ALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
35	Bail Appln./3411/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
36	Bail Appln./3630/2024 FIXED	JEHERUL ALI Versus THE STATE OF ASSAM	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
BAIL HEARING				
37	AB/1208/2024 FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
38	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
39	AB/2315/2024 FIXED	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
40	AB/2394/2024 FIXED	TUSHAR BORA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
41	AB/2406/2024 FIXED	HASIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
42	AB/2814/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR CHAN @ AMIR CHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR S ISLAM (R-2) PP, ASSAM
43	AB/2875/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	PP, ASSAM
44	AB/2910/2024 FIXED	PRAKASH PRADHAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
45	AB/3042/2024 WITH OFFICE NOTE, FIXED	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
46	AB/3045/2024 WITH OFFICE NOTE, FIXED	ARIFUL AHMED Versus THE STATE OF ASSAM AND ANR	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
47	AB/3105/2024 FIXED	ABUL HASIM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
48	AB/3110/2024 FIXED	AMIT SARAOGI Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA MR A K RAI MR B YADAV	PP, ASSAM

ORDERS

49	W.P.(CrI.)/33/2022 WITH LCR, FIXED	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
50	Review.Pet./149/2024 WP(C) 1335/2018(D/O), FIXED	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE
51	I.A.(CrI.)/665/2024 AB 3239/2024(D/O) in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
52	I.A.(CrI.)/1185/2024 BA 3599/2021(D/O) in Bail Appln./3599/2021	IMTIAZ AHMED AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. B MAHANTA MS. B BHUYAN MS R SAHIN MR. N HUSSAIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/611/2024 FIXED	MOHAMMAD ALI Versus KHANINDRA CHOUDHURY, IAS AND ANR	MR. D A KAIYUM MR. M S MONDAL	MR. S R BORUAH
ADMISSION				
2	WP(C)/7468/2023 B/O	NORTH EAST POWER AND INFRA LTD. Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	GA, ASSAM SC, PWD
3	WP(C)/3263/2024 FIXED	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
HEARING				
4	WP(C)/1354/2016 PART-HEARD, FIXED	SMTI RUPALI BORDOLOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
5	WP(C)/2092/2017 PART-HEARD, WITH RECORDS	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
6	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
7	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

8	WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1148/2016 in WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, Versus JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1188/2016 in WP(C)/2929/2016	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
9	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)
10	WP(C)/5705/2021 WITH LCR	THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
11	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024

21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./278/2018 WITH LCR 6 FILES, P.B.-4 VOL.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
2	WITH Crl.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R-1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
3	Mat.App./51/2019 WITH LCR , FIXED.	XXXXXXX Versus XXXXXXX	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
	WITH I.A.(Civil)/3189/2019 in Mat.App./51/2019	XXXXXXX Versus XXXXXXX	MR. K K DEY MR V K BAROOAH	
4	Crl.A./419/2019 5 Y 3 M 6 D.:WITH LCR 3 FILES, P.B.-2.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
5	CRL.A(J)/118/2022 2 Y 1 M 16 D.:WITH LCR 5 FILES, P.B.-2.	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR S. D. PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
6	Crl.A./176/2022 2 Y 4 M 17 D.:WITH LCR 4 FILES, P.B.-2.	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM

7	Crl.A./273/2022 4 Y 10 M 3 D.:WITH LCR 5 FILES, P.B.-2 .	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
8	Crl.A./157/2023 1 Y 8 M 5 D.:WITH LCR 4 FILES, P.B.- 2, B/O	MD. RAHMAN MIA ANSARI @ RAHMAN MIA Versus THE STATE OF ASSM	MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM
9	Crl.A./136/2024 WITH LCR 6 FILES, P.B.-2 .	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
	WITH I.A.(Crl.)/432/2024 in Crl.A./136/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

THE DIVISION BENCH-II AND THE SINGLE
BENCH OF HONOURABLE MR. JUSTICE
NELSON SAILO WILL SIT AFTER RISING
OF THIS BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Review.Pet./184/2019 FIXED, IN WP(C)/6771/2014 (D/O)	MD. SIRAJ ALI @ CHIRAJ ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024

21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE K.R.
SURANA AND HONOURABLE MR. JUSTICE
NELSON SAILO.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 W.P.(CrI.)/21/2024 FIXED	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
HEARING			
2 WP(C)/1516/2018 WITH LCR	ANIMA RANI DHAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR. S P DAS MR. S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/1519/2018 WITH LCR	MAYMAN NESSA @ MAYMAN KHATUN Versus THE UNION OF INDIA AND 6 ORS. (A)	MR S RAHMAN MR. MD S HOQUE MR. M DEKA MS. S N RENGMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/1599/2018 WITH LCR	MAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG SC, FT ASSTT.S.G.I.
5 WP(C)/7079/2018 WITH LCR	RAGIA KHATUN @ REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. T K BHUYAN MR. S K DEKA MR. J DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/7090/2018 WITH LCR	SURAB ALI @ SARAB ALI @ SUHRAB ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WITH WP(C)/7054/2018	HEKMAT ALI @ HAQMAT ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/7120/2018 WITH LCR	CHAMPA CHOUHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/7159/2018 WITH LCR	SURENA BEGUM @ SIRINA AKHTAR Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/7235/2018 WITH LCR	KAHINUR BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A TALUKDAR MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/7260/2018 WITH LCR	ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/7302/2018 WITH LCR	FAICHAR ALI @ FASIAR @ FOISAR ALI Versus UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/7334/2018 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/7352/2018 WITH LCR	SAHINUR BIBI Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/7391/2018 WITH LCR	KARIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS. D GHOSH MR. M ISLAM MS. M BARMAN MS K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/7402/2018 WITH LCR	SANOWAR HOSSAIN @ SANUWAR ALI SHEIKH Versus UNION OF INDIA AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WA/319/2024 WITH OFFICE NOTE	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE K.R.
SURANA AND HIS LORDSHIP.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1169/2024 B/O in Cont.Cas(C)/701/2019 WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST
	I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
ADMISSION				
2	WP(C)/2564/2023 FIXED	RAJIB CH. BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR D BORAH, GOVERNMENT ADVOCATE, (R-4) SC, TRANSPORT
3	WP(C)/6815/2023 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
4	WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
5	WP(C)/1994/2024 B/O	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE

6	WP(C)/2957/2024 B/O	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
7	WP(C)/5921/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
8	WITH WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
9	WITH WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
10	WITH WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
11	WITH WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
12	WITH WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
13	WITH WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
14	WITH WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
15	WITH WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
16	WP(C)/5998/2024 FIXED	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
HEARING				
17	WP(C)/6963/2016 FIXED	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
18	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
19	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.

20	WP(C)/4139/2021 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-4) MS. B SARMA (r-4) MS. B SARMA (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/149/2022 in WP(C)/4139/2021	SRI PRAKASH D. Versus SHIV NARAYAN BALAI	MS. B SARMA	MR H BEZBARUA
21	Review.Pet./102/2022 WITH WP(C)/3894/2013 (D/O), FIXED	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
22	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI GA, ASSAM
23	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	
24	WP(C)/6452/2022 FIXED,	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
25	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
26	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
27	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
28	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024

14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	Arb.P./42/2024 FIXED	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
	WITH			
2	Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
	WITH			
3	Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
4	WP(C)/380/2024 B/O	SABUR UDDIN SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM MR. A K DUTTA (r-7) DY.S.G.I. SC, REVENUE SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
HEARING				
6	WP(C)/6960/2023 PART-HEARD	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
7	WP(C)/878/2015	KALYAN RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MR.K AGARWAL GA, ASSAM(R1-3) MR.A K GUPTA MR.A K GUPTA
	WITH			
8	WP(C)/198/2015	BHORAT GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.D BARUAH MR.T BARUAH MR.B BARUAH MR.D R DUTTA	MR.K AGARWAL GA, ASSAM MR.A K GUPTA

9	WP(C)/7888/2016	PRAFULLA BORAH Versus UNION OF INDIA and 2 ORS.	MR.P MAHANTA MS.P SAHARIA	MR.M K CHOUDHURY C.G.C. MR.C. K. S. BARUAH (R-1) ASSTT.S.G.I. SC, O I L
10	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5
11	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
12	WP(C)/7732/2017 FIXED.	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/4507/2018 FIXED	M/S. AHINSHA CHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED MR. B CHOWDHURY, SC, FINANCE & TAXATION DEPT. MR. KALITA, SC, INDUSTRIES & COMMERCE SC, TAXES
14	WP(C)/441/2023	ABDUR RAZZAQUE BHUYAN Versus THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024

21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3388/2024	RAJAL UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
2	Bail Appln./3611/2024	NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
3	Bail Appln./3627/2024	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B KOUSHIK	PP, ASSAM
4	Bail Appln./3648/2024 AB 308/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL BASIT Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3697/2024	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
6	Bail Appln./3699/2024	BASSHA SKHEIK @ BASHA SHEIKH 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
7	Bail Appln./3708/2024	MD. HASMAT ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
MOTION				
8	Crl.Pet./1262/2024 FIXED	KAMAL KUMAR CHETRY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A BORUA MR. D GOGOI MS R MEDHI MR. R BORA	PP, ASSAM
9	Crl.Pet./1481/2024 B/O	PRAFULLA GOBINDA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. D K BAIDYA MR. A SANDILYA	MR. M S HUSSAIN PP, ASSAM
10	Crl.Pet./1482/2024	KARUNA LASKAR Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM

11	Crl.Pet./1483/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
12	Crl.Pet./1484/2024	USHA BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
13	AB/3054/2024	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	AB/3068/2024	ABDUL LATIF @ ABDUL LOTIF AND ANR. Versus THE STATE OF ASSAM	MS N KHATUN	PP, ASSAM
15	AB/3082/2024	AKHTER HUSSAIN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
16	AB/3099/2024	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
17	AB/3177/2024	SRI BIJAY KUMAR MODI AND 4 ORS. Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. M SHARMA MR A RASHID MR. K ISLAM MS. S YASMIN	PP, ASSAM
18	AB/3180/2024	AMAN PRASAD GUPTA @ AMAN GUPTA Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI B DEKA	PP, ASSAM
19	AB/3183/2024	ANJAN KUMAR SARMA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
20	AB/3184/2024	MONNAF ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S RAHMAN A S CHOUDHURY	PP, ASSAM

ADMISSION

21	Crl.Pet./149/2023 FIXED	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGUM LASKAR	MR M J QUADIR MR D J HALOI MR S A HUSSAIN MR. A K HANNAN	MR. M J QUADIR MR. B U LASKAR MR. A K HANNAN
22	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) PP, ASSAM
23	Crl.A./408/2024 B/O	PRANAB SAIKIA Versus THE STATE OF ASSAM	MR D K NATH MS M DAS	PP, ASSAM
	WITH I.A.(Crl.)/1188/2024 in Crl.A./408/2024	PRANAB SAIKIA Versus THE STATE OF ASSAM	MR D K NATH MS M DAS	PP, ASSAM
24	Crl.Pet./797/2024 FIXED	TRIPLE I ACHUMI TRADERS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./3540/2024 FIXED	MUKHLESUR RAHMAN @ TAJU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR E HUSSAIN AMINUR RAHMAN	PP, ASSAM
26	Bail Appln./3561/2024 FIXED	KURBAN ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
27	Bail Appln./3603/2024 FIXED	ABDUL MAZID MIAH @ HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

BAIL HEARING

28	AB/1086/2024	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
29	AB/1612/2024 FIXED	RAMPRIINT GOALA AND 9 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
30	AB/1663/2024	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
WITH				
31	AB/1532/2024	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
32	AB/1902/2024	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
33	AB/1998/2024	SWAPAN EAKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
34	AB/2137/2024 FIXED	DIBYAJYOTI MAHANTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
35	AB/2306/2024	DBIJEN BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
36	AB/2448/2024	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
37	AB/2475/2024	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
38	AB/2611/2024	SURMAN ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
39	AB/2630/2024	BILLAL HUSSAIN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
40	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
41	AB/2759/2024 FIXED	HAREN RAY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
42	AB/2851/2024 FIXED	MUSTAK WASHIM AHMED Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH	PP, ASSAM
43	AB/2965/2024 FIXED	MANTU DAS AND ANR Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
44	AB/2978/2024	SAHER ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
45	AB/3073/2024 FIXED	FARIDUL ISLAM Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM

46	AB/3089/2024 FIXED	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
47	AB/3114/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
48	AB/3116/2024 FIXED	SAMIDUL ISLAM @ SAMIDUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
ORDERS				
49	Review.Pet./182/2024 in CRP(IO)/170/2024 (D/O)	NATSAKEE INCORPORATION Versus M/S BISHA DEVELOPER PVT LTD AND ANR	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
50	Crl.Rev.P./332/2024 WITH LCR 2 FILES, B/O	KASHMI DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR M HANDIQUE MS. B LASKAR	MR. A BORUA (R-2) MR T GOGOI(R-2) MS P SARMA(R-2) PP, ASSAM
51	Crl.A./372/2024 WITH OFFICE NOTE, B/O	LALCHAND ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(Crl.)/1141/2024 in Crl.A./372/2024	LALCHAND ALI Versus THE STATE OF ASSAM,	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
52	Crl.Pet./855/2024 WITH LCR 1 FILE AND CASE DIARY, FIXED	IBRAHIM ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
53	I.A.(Crl.)/884/2024 in AB/2176/2024	ON THE DEATH OF MD. AJJUR REHMAN LASKAR, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 10 ORS.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	MR. M H LASKAR M. HOSSAIN PP, ASSAM
	WITH AB/2176/2024	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
HEARING				
54	Crl.A./32/2020 WITH LCR 4 FILES, P.B.-1	SRI RAJESH NARAH @ SANJU Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
55	Crl.A./171/2021 3 Y 2 M 22 D :WITH LCR 5 FILES, P.B.-1	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
56	CRL.A(J)/18/2022 3 Y 8 M 15 D :WITH LCR 5 FILES, P.B.-1	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
57	CRL.A(J)/70/2022 2 Y 6 M 28 D :WITH LCR 4 FILES, P.B.-1	SUNIL YADAV Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
	WITH I.A.(Crl.)/354/2024 in CRL.A(J)/70/2022	SUNIL YADAV Versus THE STATE OF ASSAM,		PP, ASSAM
58	CRL.A(J)/115/2022 4 Y 5 M 5 D :WITH LCR 5 FILES	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM

59	Review.Pet./123/2023 in MACApp./767/2022 (D/O)	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
60	Cri.A./56/2024 WITH LCR 4 FILES, FIXED	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(Cri.)/204/2024 in Cri.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/658/2024 FIXED	SALEHA BEGUM LASKAR Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
2	WP(C)/6046/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
WITH				
3	WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
4	WP(C)/6335/2024 FIXED	LIMPI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR A DEY MR. J K ROY	SC, HIGHER EDU
5	WP(C)/6422/2024 FIXED	THE PRINCIPAL DHUBRI LAW COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU GA, ASSAM
ADMISSION				
6	WP(C)/4376/2021 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
7	WP(C)/194/2022 FIXED	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
WITH				
	I.A.(Civil)/734/2024 in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU

8	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. M U MAHMUD (R 8) SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
9	WP(C)/4766/2023 FIXED	INDRAJIT DHAR Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B J MUKHERJEE (r-5) MS R SAHA (r-5) SC, SEBA
10	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
11	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
WITH				
12	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
13	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
WITH				
14	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
15	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
WITH				
16	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
17	WP(C)/2982/2024 B/O	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
18	WP(C)/4501/2024 B/O	MATIUR RAHMAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM
ORDERS				
19	WP(C)/762/2015 FIXED	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. N.J. KHATANIAR, SC, SECONDARY EDUCATION(R1-4) SC, AHSEC
20	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
21	Cont.Cas(C)/7/2024 B/O	MOFIQUDDIN AHMED HAZARIKA Versus NEERA DAULAGUPU	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	
22	I.A.(Civil)/3289/2024 FIXED in WP(C)/3531/2024	AMAL KUMAR BORUAH, Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.

	WITH WP(C)/3531/2024	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
23	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
24	I.A.(Civil)/3712/2024 B/O in WP(C)/1264/2023 WITH WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
	WITH WP(C)/1264/2023	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1-P3, P5- P7, P16) MR H K NATH (P1-P3, P5- P7, P16) MR. P BORAH A J KASHYAP (P1-P3, P5-P7, P16) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
25	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR H K NATH (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. P BORAH A J KASHYAP (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH I.A.(Civil)/3711/2024 in WP(C)/1267/2023	MS. SANCHITA NATH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
26	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P2, P4) MR H K NATH (P2, P4) A J KASHYAP (P2, P4) MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3713/2024 in WP(C)/1271/2023	MS JONALI DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
27	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P3) MR H K NATH (P1, P3) A J KASHYAP MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3715/2024 in WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC

HEARING

28	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
WITH				
29	WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
30	WP(C)/5790/2018	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
31	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.
32	WP(C)/1036/2023 FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3702/2024	GOGOU HAOKIP Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
ADMISSION				
2	Arb.A./8/2024 CAVT. NO.10962024,1178000102820/24,N DR. SOMESH DHAR AND 3 ORS. FIXED	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
	WITH I.A.(Civil)/3367/2024 in Arb.A./8/2024	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
BAIL HEARING (BA)				
3	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY)	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	Bail Appln./2660/2024 WITH CASE RECORD(SCANNED COPY)	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
6	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY)	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3497/2024 WITH CASE RECORD(SCANNED COPY)	RAJU AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
8	Bail Appln./3518/2024	KHAIGOULEN KIPGEN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM

BAIL HEARING

9	AB/2072/2024	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
---	------------------------------	--	-----------------------------	-----------

ORDERS

10	MFA/87/2018 WITH LCR, FIXED	SMTI ASIEA KHATUN @ BEWA Versus UNION OF INDIA	MS. R CHOUDHURY MR. M DUTTA MS. M BARMAN MS. D GHOSH MR. M ISLAM MS. S SAIKIA	MR. B SARMAH MR G GOSWAMI SC, NF RLY
----	--	---	--	--

HEARING

11	Crl.A./120/2012 PART-HEARD, LCR 4 FILES, FIXED	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
----	---	--	---	-----------

WITH

[Crl.M.C./568/2012](#)
in Crl.A./120/2012

BISWAJIT SAUD,
Versus
THE STATE OF ASSAM,

MR.B K MAHAJAN
MR.P K DAS
MR.R ALI
MRN J DAS
MR.A CHOUDHURY

PP, ASSAM

12	RSA/151/2011 WITH LCR	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR A K RAI (R-2(a) to 2(e),3,4,7,9) MR S NOWAJ(R-2(a) to 2(e),3,4,7,9) MRS K AGARWAL(R-2(a) to 2(e),3,4,7,9)
----	--	--	--	---

WITH

[MC/2324/2011](#)
in RSA/151/2011

TULENDRA NATH DAS AND 6 ORS
Versus
SOUBHAGYA KARMAKAR AND ORS

MR.D BARMAN
MR.S K GHOSH
MS.B M LAHKAR
MR.S BARTHAKUR

MR.U C RABHA
MR.S M SARMA

WITH

[MC/1419/2012](#)
in RSA/151/2011

TULENDRA NATH DAS AND 6 ORS
Versus
SOUBHAGYA KARMAKAR AND ORS

MR.D BARMAN
MR.S K GHOSH
MS.B M LAHKAR
MR.S BARTHAKUR

MR.U C RABHA

13	RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR A K RAI (R-2 to 7) MR S NOWAJ(R-2 to 7) MRS K AGARWAL(R-2 to 7)
----	------------------------------	--	--	--

WITH

[MC/2322/2011](#)
in RSA/150/2011

TULENDRA NATH DAS AND 6 ORS
Versus
ANJALI KARMAKAR WIFE AND ORS

MR.D BARMAN
MR.S K GHOSH
MS.B M LAHKAR
MR.S BARTHAKUR

MR.U C RABHA
MR.S M SARMA

14	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
----	---	--	----------------	--

15	RSA/74/2014 WITH LCR	ROISUL HOQUE TAPADAR and ANR. Versus FULOI BIBI @ KULOI BIBI and 6 ORS.	MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.D J BORAH	MR.A B CHOUDHURY MR. N DHAR MR.M A CHOUDHURY MS. S DASGUPTA MS. U BARUAH MISS.P M AHMED
----	---	--	--	--

16	RSA/29/2017 CAVT. NO. 495/2016 WITH LCR	SRI KANDARPA KUMAR SARMA Versus SRI DEBESH GOSWAMI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.D GOGOI	MS.P CHAKRABORTY FOR CAVEATOR
17	RSA/56/2017 WITH LCR, FIXED	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
18	RSA/302/2017 WITH LCR	MD ALIMUDDIN Versus MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
19	RFA/37/2018 WITH LCR, FIXED	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
20	RSA/328/2018 WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
	WITH			
21	RSA/318/2018	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
22	RFA/60/2019 WITH LCR, B/O	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
	WITH			
	I.A.(Civil)/1932/2019 in RFA/60/2019	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
23	RSA/134/2019 WITH LCR, FIXED	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH			
	I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH			
	I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
24	RFA/44/2022 WITH LCR	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Rev.P./462/2011 (HEARING), LCR 3 FILES, FIXED	DR MOHAN LAL GOENKA Versus THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.U PATGIRI	DR.G LAL MS.R BEGUM MRU SARMA MS.M R DAS PP, ASSAM
ADMISSION				
2	WP(C)/1088/2021 PART-HEARD, FIXED	RAM NARAYAN RAM Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
3	Crl.Rev.P./465/2013 CRL.PET. 482/2012(D/O), LCR 4 FILES, FIXED	NOLIN SAIKIA @ NALIN Versus THE STATE OF ASSAM and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE PP, ASSAM
ORDERS				
4	CRL.A(J)/66/2019 WITH LCR 4 FILES, FIXED	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/113/2019 6 Y 9 M 24 D :WITH LCR 2 FILES, P.B.-1, FIXED	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
QUASHMENT				
6	Crl.Pet./1024/2014 FIXED	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH	MR. P MAHANTA MS. P SAHARIA PP, ASSAM

7	WITH WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR S BORTHAKUR MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU
8	Crl.Pet./775/2015 FIXED	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
9	Crl.Pet./207/2017 WITH LCR 1 FILE	VIJAY KUMAR NANDA Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.P KATAKI MS.M DEVI MS.R BEGOM	PP, ASSAM
10	Crl.Pet./929/2017 WITH LCR 6 FILES	ALIM UDDIN @ BULBUL and 13 ORS Versus THE STATE OF ASSAM and 2 ORS	MR. N HOQUE MR. S HUDA MD. ARIF	MR. M U MAHMUD (R2, R3) MR. M ALI (R2, R3) MS K GOGOI (R2, R3) PP, ASSAM
11	Crl.Pet./475/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	JUGAL JYOTI BARUAH Versus GAUTAM DAS AND ANR.	MR S P DAS	MR. P BORAH MRS K M SAIKIA PP, ASSAM
HEARING				
12	Crl.Rev.P./317/2011 WITH LCR 4 FILES, FIXED	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
13	Crl.Rev.P./7/2012 WITH LCR, FIXED	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
14	Crl.Rev.P./38/2012 WITH LCR 6 FILES, FIXED	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR. M DUTTA (AMICUS CURIAE)	PP, ASSAM
15	Crl.Rev.P./261/2012 WITH LCR 2 FILES	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
16	Crl.Rev.P./277/2012 WITH LCR 3 FILES, FIXED	PARAG BORAG Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
17	Crl.Rev.P./365/2012 WITH LCR 3 FILES	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MR.S SINHA MR.S B PRASAD	PP, ASSAM
18	Crl.Rev.P./331/2013 WITH LCR 3 FILES, FIXED	MD. BADRUT ZAMAN Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS	PP, ASSAM
19	Crl.Rev.P./456/2013 WITH LCR 5 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
20	WITH Crl.Rev.P./457/2013 WITH LCR 1 FILE	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE NELSON SAILO RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
2	WITH Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3	Bail Appln./3192/2024 FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
4	Bail Appln./3515/2024 FIXED	NIRANJAN DAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING				
5	AB/2812/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM
6	AB/2834/2024 FIXED	MOHBUBUR RAHMAN @ MAMON AHMED Versus THE STATE OF ASSAM,	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	AB/2934/2024 FIXED	RAHAM ALI @ ABDUR RAHIM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
8	AB/3053/2024 FIXED	IKRAM HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
HEARING				
9	Crl.A./78/2008 (AT 2:00 PM), PART-HEARD, LCR 3 FILES, P.B.-4, FIXED	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I

WITH
[Crl.M.C./257/2008](#)
in Crl.A./78/2008

MD. SAMSUL HOQUE,
Versus
THE CENTRAL BUREAU OF
INVESTIGATION.

MS.S KHATANIAR
MR.Z ALAM
MR.P KATAKI

MR.A C BURAGOHAIN
SC, C B I

10 **WITH**
[Crl.A./79/2008](#)

DR. RANJITA ROY
Versus
THE C.B.I.

MR. B M CHOUDHURY
MR D KALITA

MR.A C BURAGOHAIN
SC, CBI

11 **WITH**
[Crl.A./84/2008](#)

PALLAB BORDOLOI
Versus
C B I

MS.S KHATANIAR
MR.P KATAKI
MR.J M A CHOUDHURY
MR.D K BAGCHI
MR. A D LAHKAR
MR.J GOGOI

MR.A C BURAGOHAIN
SC, CBI

12 **WITH**
[Crl.A./85/2008](#)

KAMALESH DEKA
Versus
C B I

A D LAHKAR
P KATAKI
S KHATANIAR

SC, CBI
A C BURAGOHAIN

13 **WITH**
[Crl.A./86/2008](#)

UPENDRA NATH GOGOI
Versus
C B I

A D LAHKAR
J GOGOI
P KATAKI
S KHATANIAR

SC, CBI
A C BURAGOHAIN

14 **WITH**
[Crl.A./92/2008](#)

ANISUR RAHMAN
Versus
C B I

MR.M ISLAM
MD.S ALI
MS.J BEGUM
MR.M ALAM

MR.A C BURAGOHAIN
SC. C.B.I.

15 **WITH**
[Crl.A./102/2008](#)

ANANDA CH. BARUAH
Versus
C B I

MR.K AGARWAL
MR.D K CHOMAL

SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024

24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./1347/2024	ELONI BASENA Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. A. K. SARMA J A MONDAL	PP, ASSAM
2	Crl.Pet./1475/2024	GANGADHAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
3	Crl.Pet./1476/2024	BINOD CHANDRA BHAGAWATI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
4	Crl.Pet./1477/2024	PRADIP SINHA Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
5	Crl.Pet./1478/2024	AMIR HUSSAIN @ NANDU MISTRY @ AMIR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
6	Crl.Pet./1479/2024	PRADIP SINHA Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
ADMISSION				
7	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
8	Crl.Rev.P./106/2024 WITH LCR 4 FILES, FIXED	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	MR. SURAJIT DAS MR SARFRAZ NAWAZ
9	Crl.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
	WITH I.A.(Crl.)/1074/2024 in CrI.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM

10	Crl.A./407/2024 WITH I.A.(Crl.)/1187/2024 in Crl.A./407/2024	DHRUBA DAS Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
		DHRUBA DAS Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./2032/2024	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR. M BISWAS (P-2) MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS(P-2)	SC, NCB
12	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY)	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
13	Bail Appln./3347/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	MD ESAM UDDIN @ KALACHAN, Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. A.H. MONDAL	PP, ASSAM
14	Bail Appln./3483/2024 FIXED	HAIDER ALI @ HAIDAR ALI KHAN, Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
15	Bail Appln./3511/2024 FIXED	DEBA BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	PP, ASSAM
BAIL HEARING				
16	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	AB/1869/2024 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
18	AB/2464/2024 FIXED	BHARAT LAL CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
ORDERS				
19	I.A.(Crl.)/683/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./287/2022 WITH Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
20	I.A.(Crl.)/623/2024 BA 2011/2024(D/O) in Bail Appln./2011/2024	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
21	I.A.(Crl.)/644/2024 WITH LCR 7 FILES, FIXED in Crl.A./218/2024 WITH Crl.A./218/2024	ELISAR PYNGROPE @ ELISAR POINGROPE Versus THE STATE OF ASSAM	A. K. KANU	PP, ASSAM
22	I.A.(Crl.)/1182/2024 in Crl.A./8473/2024 WITH Crl.A./8473/2024 (Filing Number)	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
		DIPANKAR KUMAR SINHA Versus STATE OF ASSAM Versus RASHIDUL ISLAM	MR. R P SARMAH MR. D DOLEY MS A DEKA PP, ASSAM	PP, ASSAM
		STATE OF ASSAM REPRESENTED BY PP Versus RASHIDUL ISLAM	MR KAMAL KRISHNA PARASAR	

23	WITH Crl.L.P./49/2024	THE STATE OF ASSAM Versus RASHIDUL ISLAM	PP, ASSAM
24	I.A.(Crl.)/1183/2024 in Crl.A./10413/2024	KRISHNA KANTA DAS Versus SUKHENDU BISWAS	MR S DEWRI MR P SONOWAL MR A DEKA
	WITH Crl.A./10413/2024 (Filing Number)	KRISHNA KANTA DAS Versus SUKHENDU BISWAS	MR S DEWRI
25	WITH Crl.L.P./50/2024	KRISHNA KANTA DAS Versus SUKHENDU BISWAS	MR S DEWRI MR P SONOWAL MR A DEKA
26	I.A.(Crl.)/1184/2024 in Crl.A./10976/2024	MANNAF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM PP, ASSAM
	WITH Crl.A./10976/2024 (Filing Number)	MANNAF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN
	WITH Crl.L.P./51/2024	MANNAF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM PP, ASSAM
HEARING			
27	Crl.A./86/2013 WITH OFFICE NOTE, LCR 6 FILES, FIXED	RINKU BORAH Versus STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED PP, ASSAM
28	Crl.A./316/2017 WITH LCR 2 FILES, FIXED	KHURSIDA HAZARIKA Versus MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN MR.S DAS MR.P M TALUKDAR MR SARFRAZ NAWAZ, AMICUS CURIAE FOR SOLE RESPONDENT
29	Crl.Rev.P./240/2018 FIXED	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN MR. N ALAM
30	Crl.Rev.P./193/2019 WITH LCR 4 FILES, B/O	JITU SARMA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. T CHAKRABORTY MR A DUTTA MR. T H HAZARIKA MR M CHETIA MR M CHETIA MR. K ISLAM ADDL PP,ASSAM
31	Crl.Rev.P./20/2022 WITH LCR 3 FILES, B/O	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR H K J AHMED MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)
32	Crl.A./75/2022 WITH LCR 4 FILES, B/O	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN PP, ASSAM
33	Crl.A./324/2022 2 Y 1 M 21 D :WITH LCR 4 FILES, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM

34 [I.A.\(CrI.\)/331/2023](#)
WITH LCR 5 FILES, B/O
in CrI.A./140/2023
WITH
[CrI.A./140/2023](#)

AMIR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR S BORTHAKUR
MS. P BORAH

PP, ASSAM

AMIR ALI @ DHOLA
Versus
THE STATE OF ASSAM AND ANR.

MR S BORTHAKUR
MS. P BORAH

MD. S ALOM (R-2)
MR. M S ALAM (R-2)
MR S J SHAMIM (R-2)
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
2	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
3	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
HEARING				
4	WP(C)/53/2015	HAV. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	GA, ASSAM
5	WP(C)/2938/2015	DWIJEN BORO Versus THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD
6	WP(C)/6963/2015	SANJAY MAZUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR.S CHAUHAN MR.A R SHOME	MR.D SAIKIA(R-6) GA, ASSAM(R1-6) MR.A K BORA R-6 MR.A K BORA R-6 MR.A KAKATI(R-6) MS.R BASUMATARY(R-6)

7	WP(C)/7581/2015	CHAKIRAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C BORAH MR. D BARMAN MR. K LAHKAR	SC, FINANCE SC, IRRIGATION DEPT.
8	WP(C)/5806/2016	MD. ABUL HUSSAIN and 13 ORS Versus THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	GA, ASSAM
9	WP(C)/2002/2017	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
10	WP(C)/4517/2017	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR H DAS (R-4) MR.S SUTRADHARR- 2and3 SC, IIT
11	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
12	WP(C)/828/2019	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, APDCL MR. P N GOSWAMI
13	WP(C)/3403/2019	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024

15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH,ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING (BA)

1	Bail Appln./2987/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. D J KAPIL	PP, ASSAM
---	--	---	--------------------------------------	-----------

BAIL HEARING

2	AB/2830/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ABDUL KALAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
---	--	--	---------------------------	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024

23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./28/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
2	Crl.Rev.P./163/2012 WITH LCR 6 FILES	BALLABH SAIKIA Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
3	WITH Crl.A./54/2012	HEM CH. SONOWAL Versus THE STATE OF ASSAM	MR.D SARMAH MRT BORA	PP, ASSAM
4	WITH Crl.Rev.P./162/2012	RITUPON BORA and 6 ORS. Versus STATE OF ASSAM	MR. D C C PHUKAN (P7) MR.A J DAS MS. J GOGOI (P7) MR.G RENGMA MR.P DEKA MR. U BHATTACHARYA (P7) MISS S ROY (P7) MR. T P DAS (P7)	PP, ASSAM
	WITH Crl.M.C./254/2012 in Crl.Rev.P./162/2012	SRI RITUPON BORA and 6 ORS Versus THE STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
5	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	

6	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
7	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
8	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
9	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
10	MACApp./53/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
11	MACApp./51/2015 WITH LCR, FIXED	SRI BHARGAV CHALIHA Versus MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR. R SARMA(R-1) MR. P M TALUKDAR (R-2) MR. S BIKASH(R-2) MR. R BAISHYA(R-2) MR.P N SHARMA (R-1) J K ROY (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
12	MACApp./480/2018 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
13	MACApp./563/2018 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. Versus SMTI ASHA DEVI and 3 ORS	MRS.B ACHARYA MR.A ACHARYA	MR. T J MAHANTA (R MS.P BHATTACHARYA(R-1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
14	WITH MACApp./590/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR. A ACHARYA	MR. A BHATTACHARYYA MR. S SINGH
15	MACApp./940/2018 WITH LCR, FIXED	MD MAHAMMAD ALI AND 3 ORS Versus MD NAZRUL ISLAM AND ANR	MR. P SUNDI MS D DEKA	MR. A DUTTA (R2) MR. A J SAIKIA (R2) MR. S. PEGU (R2)
16	MACApp./297/2019 WITH LCR, B/O	MD. KHALILUR RAHMAN Versus SRI VIVEK ANAND JHA AND ANR	MR. R Deka MS P MISHRA	MR. S K GOSWAMI MS D THAKURIA MR. R SHARMA
17	MACApp./30/2021 WITH LCR, B/O	MD. TIBUL CHOUDHURY Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR N N UPADHYAYA MR A AHMED MR. S SHARMA MR. B B KAKATI	MS. R D MOZUMDAR MD K RAHMAN (R-2,3) MS. C MOZUMDAR MR. S P SHARMA
18	RERA APPEAL/1/2023 WITH LCR, FIXED	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	

19 [CRP/44/2023](#)
WITH LCR, FIXED

DHIPEN HAJONG @ DHIPES HAJONG AND MR. R BARUAH
3 ORS. MR. A IKBAL
Versus MS. M NATH
KHAGEN HAJONG

MR. S I BORA

WITH
[L.A.\(Civil\)/1756/2023](#)
in CRP/44/2023

KHAGEN HAJONG MR. J AHMED
Versus MR. S I BORA
DHIPEN HAJONG @ DHIPES HAJONG AND MR. S I BORA
3 ORS. MS A HUSSAIN

MR. R BARUAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 PART-HEARD	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
ORDERS				
2	Review.Pet./195/2024 WITH WP(C)/5437/2023 (D/O)	THE CHIEF ENGINEER, Versus SAHADUL HUSSAIN,	MS M DAS	
3	I.A.(Civil)/3756/2024 in Review.Pet./14514/2024	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH Review.Pet./14514/2024 (Filing Number)	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS	

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024

16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024